The steps taken by Government to augment the share of Indian textile exports are:

- (i) 2% interest subvention for RMGs; handicrafts, handlooms, carpets;
- (ii) Addition of new markets under Focus Market Scheme and Special Focus Market Scheme;
- (iii) Addition of new products under the Focus Product Scheme;
- (iv) Continuation of zero duty EPCG scheme and TUFS beneficiaries to be eligible for benefits of zero duty EPCG scheme;
- (v) Incremental Export Incentive Scheme.

Losses caused by the anti-Telangana agitation

- *95. SHRI RAJ KUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has assessed the losses caused by the anti-Telangana agitation in Andhra Pradesh and other parts of the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (b) No Sir. "Police" and "Public Order" are the State subjects under List-II of the Seventh Schedule of the Constitution of India. The primary responsibility of "policing" and "law and order" lies with the State Government concerned. Data relating to the losses caused by anti-Telangana agitation in Andhra Pradesh and other parts of the country are not maintained centrally. However, Government of India is keeping a close watch on the political developments as well as on the law and order situation in the agitation affected areas of the country.

Fencing of Indo-Bangladesh border in Tripura

†*96. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has made any fences, Line of Control/defence along the 856 Kilometre long Indo-Bangladesh international border in Tripura to stop extremists from entering into the country;

[†]Original notice of the question was received in Hindi.